

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1719
TO BE ANSWERED ON 11.02.2021**

IMPLEMENTATION OF ELECTRICITY (AMENDMENT) BILL, 2020

**1719. SHRI ANTO ANTONY:
SHRI PRADYUT BORDOLOI:
SHRI UTTAM KUMAR REDDY NALAMADA:
SHRI MOHAMMED FAIZAL P.P.:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government proposes to offer any assistance to farmers to meet the added financial burden that will result from implementation of the Electricity (Amendment) Bill, 2020;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has calculated the financial implications of the Bill on the agricultural sector in terms of electricity costs and irrigation costs; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : No Electricity Amendment Bill has been introduced in the Parliament.

(b) to (d) : Does not arise.
